

Instruction No. 05/2023-Customs

F. No. 401/66/2022-Cus-III
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

Room No. 229 A, North Block
New Delhi, dated the 8th February, 2023

To

All Principal Chief Commissioner/ Chief Commissioner of Customs/ Customs
(Preventive)/ Customs & Central Tax.
All Principal Chief Commissioner of Customs/ Customs (Preventive)
Pr. Director /Director Generals under CBIC

Subject: Import of High risk food products at specific ports - reg.

Madam/Sir,

Reference is drawn to Board's Instruction No. 31/2022 dated 14.11.2022 relating to the restriction on the entry of Food Items only through specific ports, based on a reference from FSSAI order dated 17.10.2022 w.e.f.01.02.2023.

2. Further, FSSAI vide order dated 11.01.2023 and subsequent clarification (copy enclosed), has modified above said order to permit the import of below specified high-risk products only through designated 79 ports as per attached annexure (copy attached) and to implement the same from 1st March, 2023. The list of such high-risk food products is as specified below:-

- (i) Milk and Milk Products;
- (ii) Egg powder.
- (iii) Meat and Meat Products including Poultry, Fish and their products.
- (iv) Food for Infant nutrition / Infant Foods.
- (v) Nutraceuticals. Health supplements, Food for Dietary uses. Probiotic and prebiotic foods. Foods for Special Medical Purpose.

3. The Board Instruction No. 31/2022 dated 14.11.2022 is modified to the above extent. It is requested to sensitize the officers and trade under your jurisdiction on the above orders of FSSAI by way of issue of suitable public notice/ standing order. Advance arrangements should be made for seamless implementation of the modified orders of FSSAI.

4. The difficulties, if any, in the implementation of this Instruction may be brought to the notice of the Board.

5. Hindi version follows.

Encl: as above

Yours faithfully,
Manish
8/2/2023

(Manish Kumar Choudhary)
OSD (Cus.III)
Tele: 011 23094012
Email: manish.irs@gov.in



वैश्वेव कुटुम्बकम्
ONE EARTH • ONE FAMILY • ONE FUTURE

F. No : TIC-B05/5/2022-IMPORTS-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
(Trade and International Cooperation Division-TICD)
FDA Bhawan, Kotla Road, New Delhi- 110002

NOTICE

Dated, ^{11/1} January, 2023

Sub: Import of High risk food products at specific ports-reg

Reference is drawn to the FSSAI order dated 17th October, 2022 regarding invitation of comments/suggestions from stakeholders on entry of food items under specific ports. Considering the comments from stakeholders in order to envisage a robust import control system in India and ensuring efficient monitoring and traceability of High risk products, it has been decided and approved by the Food Authority that import of these products as specified below shall be permitted through designated ports as per the enclosed list and not through any other port/channel:

- i. Milk and Milk products,
- ii. Egg powder,
- iii. Meat and Meat products including poultry, fish and their products,
- iv. Foods for Infant nutrition/ Infant Foods,
- v. Nutraceuticals, Health supplements, Foods for Dietary uses, Probiotic and prebiotic foods, Foods for Special Medical Purposes,

This shall be effective from 01st March, 2023.

This issues with the approval of Competent Authority

Shri.
(Dr. Amit Sharma)
Director (TICD)

Encl: List of ports

List of Ports

The point of entries notified by DAHD for import of food products of animal origin including marine/aquatic animals and/or their products, egg powder shall be adhered.

S.No	FSSAI Regional Office	Location	Point of Entry	Port Code	
1.	FSSAI, Southern Region	Chennai	Custom House Chennai	INMAA1	
2.			Kattupalli port	INKAT1	
3.			Ennore SEA(Kamrajar Port)	INENR1	
4.		Chennai	ACC Chennai	INMAA4	
5.		Chennai	ICD Concor Tondiapet	INTVT6	
6.			ICD Irungattukottai-Chennai	INILP6	
7.			SEZ J. Matadee Chennai Free Trade Zone	INCJJ6	
8.			NDR SEZ Chennai	INNPK6	
9.			SEZ Pearl City Food Port SEZ (CCCL Infrastructure Limited)	INTNC6	
10.			Tuticorin	Custom House Tuticorin	INTUT1
11.		ICD Tuticorin		INTUT6	
12.		Cochin	SEZ Cochin Special Economic Zone	INCOK6	
13.			Custom House Cochin	INCOK1	
14.			ACC Cochin	INCOK4	
15.		Krishnapatnam, AP	KRISHNAPATNAM SEAPORT	INKRI1	
16.		Bangalore	Airport Bangalore,	INBLR4	
17.			ICD Bangalore	INWFD6	
18.		Hyderabad	Hyderabad Airport,	INHYD4	
19.			ICD Hyderabad	INSNF6	
20.		Vishakhapatnam	Visakhapatnam International Airport	INVTZ4	
21.			Visakhapatnam Sea,	INVTZ1	
22.			Gangavaram Port-Vp	INGGV1	
23.			SEZ Visakhapatnam	INVTZ6	
24.			SEZ Ramky Pharma City India Ltd.	INAKR6	
25.		Mangalore	ACC MANGALORE INTERNATIONAL AIRPORT	INIXE4	
26.			NEW MANGALORE SEA	INNML1	
27.		FSSAI, Western Region	Kandla, Gujarat	Kandla Seaport	INIXY1
28.				Kandla SEZ	INKDL6
29.		Mundra, Gujarat	MUNDRA SEAPORT	INMUN1	
30.			OLD MUNDRA SEAPORT	INOMU1	
31.			SEZ MUNDRA	INAJM6	
32.		Mumbai	SEZ ARSHIYA LTD.-MUMBAI	INPNV6	
33.			ICD Mulund	INMUL6	
34.			JNCH Nhava Sheva	INNSA1	
35.			JNPT-SEZ	INPJN6	

36.			ACC Sahar	INBOM4
37.			NCH Mumbai	INBOM1
38.		Ahmedabad	AHMEDABAD AIR CARGO COMPLEX	INAMD4
39.			ICD SABARMATI	INSBI6
40.	ICD THAR DRY PORT		INSAU6	
41.		Goa	Mormugao (Goa) Sea port	INGOI4
42.	FSSAI, Eastern Region	Kolkata	SEZ FALTA EPZ-KOLKATA	INFLT6
43.			Custom House Kolkata	INCCU1
44.			ACC Kolkata	INCCU4
45.			Jaigaon	INJIGB
46.			Haldia Port	INHAL1
47.		Bihar	Fulbar	INFBRB
48.			Raxual	INRXLB
49.			Jogban	INJBNB
50.			Sonauli	INSNLB
51.		Tripura, Manipur	Petrapole	INPTPB
52.			Agartala	INAGTB
53.			Moreh	INMREB
54.			Khowaighat	INKWGB
55.			Manu	INMNUB
56.		FSSAI, Northern Region	Haryana	ICD GARHIHARSARU
57.	ICD SONIPAT			INBDM6
58.	ICD PATLI			INPTL6
59.	ICD SAMALKHA, PANIPAT			INDWN6
60.	ICD PALWAL			INPWL6
61.	ICD REWARI			INREA6
62.	Uttar Pradesh		CFS STARTRACK DADRI	INSTT6
63.			ICD PAKWARA MORADABAD/ MEERUT	INMBD6
64.			CGML DADRI	INCPL6
65.			ICD CFS ALBATROSS DADRI	INAPL6
66.			ANFTWZ LTD -BULAND SHAHAR	INBUL6
67.			Nepal Ganj Road	INNGRB
68.			NOIDA (EPZ/SEZ)	INNDA6
69.	ICD Kanpur		INKNU6	
70.	Delhi (NR)		ACC Delhi	INDEL4
71.			ICD Dadri	INDER6
72.			ICD Faridabad	INFBD6
73.			ICD Loni	INLON6
74.			ICD Patparganj	INPPG6
75.			ICD Tuglakabad	INTKD6
76.	Punjab		ICD Jalandar	INLDH6
77.			ICD Ludhiana	INLDH6
78.			ICD Amritsar	INATQ4
79.	Rajasthan	ICD Jaipur	INKKU6	

Note :The above list is dynamic and will be updated time to time.

To,

- 1) All Authorized Officers –for compliance of above advisory.
- 2) Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBIC).
- 3) Director, Customs-for circulating to all officials of Customs who has been nominated as Authorized Officers.
- 4) Commissioner (Single Window), CBIC for circulating to all officials of Customs who has been nominated as Authorised Officers.

Fw: Port details for high risk commodity

From : Ananth R <Ananth.R@icegate.gov.in>
Subject : Fw: Port details for high risk commodity
To : Manish Kumar Choudhary IRS <manish.irs@gov.in>

Tue, Feb 07, 2023 02:41 PM

Warm Regards,

Ananth.R
DS (Customs), CBIC

-----Forwarded by Ananth R/CBEC on 02/07/2023 02:38PM -----

To: "Ananth" <Ananth.R@icegate.gov.in>
From: "Dr. Amit" <dramit.sharma@fssai.gov.in>
Date: 02/07/2023 02:04PM
Subject: Port details for high risk commodity

Dear Sir,

This has reference to subject mentioned above, it is to state that FSSAI order dt. 11th January supercedes the previous order issued in this regard.

Regards

Dr. Amit

Director
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare
Govt. of India

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